

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2013

Dated :3th July, 2014

In the matter of :

Punjab State Power Corporation Ltd.

... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission**

... Respondent(s)

ORDER

There is no sitting of Bench today.

The matter is posted for further hearing on **31st July, 2014.**

Court Master

rkt